

(a) whether a number of international carriers are willing to fly to Calcutta if the Union Government give them permission to operate onwards to Singapore or other destinations in the Far East;

(b) whether some of the foreign Airlines view Calcutta as a viable stop-over point en route to destinations in the Far East, especially Singapore;

(c) if so, whether Government have considered the terms set by the Airlines for Calcutta halt; and

(d) the decision taken in the matter?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTILER) : (a) Government of India have received, from only one airlines, namely Singapore Airlines, a request for introducing direct air services between Singapore and Calcutta.

(b) Only Balkan airlines (Bulgarian Airlines) had evinced interest in operating to Far East especially Bangkok via Calcutta.

(c) and (d) An air services agreement was concluded between India and Bulgaria as a result of which the Balkan airlines was authorised to operate on the route Sofia-Abu Dhabi-Calcutta-Bangkok. But the Balkan airlines has not indicated the date from which it will start operating to/through Calcutta.

Offers from leading companies to own wagons

*364. SHRIMATI KISHORI SINHA : Will the Minister of TRANSPORT be pleased to state :

(a) whether Railways have received offers from several leading companies to own wagons on behalf of bulk consumers to help them meet the scarcity of wagons; and

(b) if so, when a decision is likely to be taken on the offers received?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Yer, Sir.

(b) In about 3 months time.

[Translation]

Funds for acquisition of wagons

*366. SHRI SRIKANTA DATTA NARASIMHARAJA WADIYAR : Will the Minister of TRANSPORT be pleased to state :

(a) whether Government are aware of the shortage of wagons in the country;

(b) whether any estimate has been made of the total requirement of wagons in the Seventh Plan;

(c) if so, the number of wagons proposed to be acquired in the above plan period;

(d) the funds earmarked for that purpose; and

(e) the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Yes, Sir.

(b) The total requirement of wagons during the Seventh Plan period has been estimated as around 96,000 wagons in terms of four-wheeler units.

(c) 96,000 wagons in terms of four-wheeler units.

(d) and (e) Approximately, Rs. 2,000 crores for wagons, out of a total provision of Rs. 4290 crores for procurement of rolling stock.

[English]

Training and coaching facilities for games

*367. SHRI NITYANANDA MISHRA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Union Government have taken steps for the extension of training and coaching facilities for various games and sports in different States;

(b) if so, the names of the States where such facilities have been made available; and

(c) the details of the steps taken in this regard in the State of Orissa?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN'S WELFARE (SHRIMATI MARGARET ALVA):

(a) to (c) Although 'Sports' is a State subject under the Constitution of India, the Central Government has in operation certain schemes for extending training and Coaching facilities for games in different States. The more important among them are mentioned below :

1. The Netaji Subhash National Institute of Sports (NSNIS) which functions under the Society for National Institutes of Physical Education and Sports (SNIPES) operated the National Coaching Scheme under which 25 Regional Coaching Centres in different States provide an opportunity to young men, women and children to undergo training and coaching.
2. Under the scheme of SNIPES Field Stations in Universities implemented by NSNIS, 33 SNIPES Field Stations have been set up in a number of Universities in various States to encourage College and University students to take part in sports and to undergo coaching.

3. The Sports Authority of India has launched a scheme of Sport Talent Search Contest which envisages selection of 150 to 200 boys and girls in the age group of 10-12 years for admission to schools to be adopted by the Sports Authority of India, in various States, for providing sports coaching in addition to academic studies.

4. Grants to State Sports Councils for organising, inter-alia, annual coaching camps at State level. The scheme is operated by the Department of Youth Affairs and Sports.

5. Under the scheme of Nehru Yuvak Kendras operated by the Department of Youth Affairs and Sports, 210 Nehru Yuvak Kendras in different States cater to various activities relating to youth including promotion of sports by coaching and training the rural young.

In addition, Government propose to launch a scheme for setting up Sports Hostels attached to Regional Coaching Centres of the Netaji Subhas National Institute of Sports, to enable non-students and even employed persons of some standard to have facilities for improving their performance in sports and games. This will be a scheme of SNIPES operated by Netaji Subhash National Institute of Sports.

The State-wise break-up of Regional Coaching Centres, SNIPES Field Stations and Nehru Yuvak Kendras is as under :—

Name of State/ Union Territory	Number of Nehru Yuvak Kendras	Number of Regional Coaching Centres	Number of SNIPES field Stations
Andhra Pradesh	14	1	1
Assam	8	1	1
Arunachal Pradesh	2	—	—

1	2	3	4
Andaman & Nicobar Islands	2	—	—
Bihar	13	1	1
Chandigarh	1	1	1
Delhi	3	1	1
Gujarat	6	1	1
Goa, Daman & Diu	2	1	—
Harayana	5	1	1
Himanchal Pradesh	8	1	1
Jammu & Kashmir	1	1	1
Karnataka	12	1	3
Kerala	8	1	3
Lakshdweep	1	—	—
Madhya Pradesh	15	1	3
Maharashtra	3	1	2
Manipur	5	1	1
Meghalaya	2	1	1
Mizoram	1	1	—
Nagaland	3	—	—
Orissa	10	1	1
Pondicherry	2	—	—
Punjab	12	1	2
Rajasthan	17	1	2
Sikkim	1	1	—
Tamilnadu	10	1	2
Tripura	2	1	—
Uttar Pradesh	32	1	3
West Bengal	8	1	1
Dadra and Nagar Haveli	1	—	—
Total :	210	25	33

One Regional Coaching Centre at Cuttack and one SNIPES Field Station at Utkal University (Bhubaneswar) are already functioning in the State of Orissa. Besides, 10 Nehru Yuvak Kendras viz., Balangir, Dhenkanal, Koraput, Sambalpur, Sundergarh, Berhampur, Keonjhar, Baripada, Bhawanipatna and Phulbani to which 13 SN NSNIS Sports coaches are attached are also meeting the needs of the rural people in Orissa.

New railway projects of West Bengal during Seventh Five Year Plan

3560. SHRI ANIL BASU : Will the Minister of TRANSPORT be pleased to state :

(a) whether the Prime Minister and the Railway Minister had assured that no new railway project in West Bengal had been cancelled;

(b) when the West Bengal Railway Projects are expected to be taken up for construction;

(c) whether the projects have been included in the Seventh Five Year Plan; and

(d) if not, reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) There is no record available to show that any such general assurance was given.

(b) No time frame can be given, as taking up of new projects would depend on the availability of resources, which are under severe strain at present.

(c) and (d) The on-going projects will be progressed to the extent funds can be made available, on year to year basis, during the 7th Plan.

Indo-Bangladesh Pact on Health

3561. SHRI MURLIDHAR MANE : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that Indo-Bang-

ladesh pact on health has been signed in September 1985 ; and

(b) if so, the details thereof ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR) : (a) and (b) An agreement was signed on the "Administrative arrangements for the Health control of Sea, Air and Land Traffic" on the 9th September, 1985 between India and Bangladesh.

The aims of this agreement, under Article 92 of the International Health Regulations, are to create a "common area" for the Health Control of International Traffic between the countries, to facilitate health control, to make more effective the measures to prevent the importation of disease, to facilitate travel and to provide facilities for "single point check."

The agreement provides for exchange of information about Sea and Airports of the respective countries, epidemiological, situation, change in policy affecting administration on International Health Regulations and requirements of General Health measures applicable to all ships/aircrafts coming from outside the excepted areas in the two countries.

Revised rent of sub-ordinate quarters in South Eastern Railway

3562. SHRI BASUDEB ACHARIA : Will the Minister of TRANSPORT be pleased to state :

(a) whether the rent for sub-ordinate quarters occupied by Gazetted Officers was revised @ Rs. 5.54 per 100 sq. ft. with effect from 1 August, 1976 in South Eastern Railway ;

(b) whether such rent should have been revised with effect from 1 August, 1981 ;

(c) if so, whether the revision has been made ; and

(d) if not, the reasons thereof ?